

**MANUAL
OF
HIGH COURT
OF
UTTARAKHAND
UNDER
SECTION 4 (1)(b)
OF
RIGHT TO
INFORMATION
ACT, 2005**

SECTION 4(1)(b)(i)

The particulars of High Court of Uttarakhand (At Nainital), functions and duties;

Particulars: High Court of Uttarakhand

Functions: It is a Court of record as per Article 215 of the Constitution of India.

Duties: (1) Administrative,
(2) Judicial.

SECTION 4(1)(b)(ii)

The powers and duties of officers and employees of the High Court of Uttarakhand;

Powers and duties of Hon'ble Judges of the High Court: Adjudication and administrative work as per provisions of the law.

Powers & Duties of Officers of the High Court: The officers discharge their duties as per the High Court Officers and Staff (Conditions of Service & Conduct) Rules, 1976.

SECTION 4(1)(b)(iii)

The procedure followed in the decision making process, including channels of supervision and accountability;

The cases are decided as per the provisions of Law. The administrative decisions are taken by Hon'ble the Chief Justice, Full Court, Administrative Judges and other Officers of the Registry as per provision of Rules of the Court, 1952.

SECTION 4(1)(b)(iv)

The norms set for the discharge of the functions of the High Court of Uttarakhand; Rules of the Court, 1952; Laws and Judgments / Rulings of Hon'ble Supreme Court of India.

SECTION 4(1)(b)(v)

The rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions;

- (1) All the laws are applicable.
 - (2) Rules of the Court, 1952.
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SECTION 4(1)(b)(vi)

A statement of the categories of documents that are held by it or under its control;

- (1) Judicial Record.
 - (2) Administrative Record.
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SECTION 4(1)(b)(vii)

The particulars of any arrangements that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof;

That is not required as per the provisions of the law.

SECTION 4(1)(b)(viii)

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public;
The decisions are taken by the Full Court consisting of all the Hon'ble Judges of the High Court of Uttarakhand.

SECTION 4(1)(b)(ix)

Directory of officers and employees of the High Court of Uttarakhand
(At Nainital)



**HIGH COURT OF UTTARAKHAND
NAINITAL-263002**



TELEPHONE DIRECTORY

EPBAX : (05942) - 235388

FAX : (05942) - 231692, 237721

E-mail: highcourt-ua@nic.in, hcprotocol-ua@nic.in

Website: www.highcourtofuttarakhand.gov.in

Telephonic Enquiry (I.V.R.S.): 05942-233501, 235388,

Ext: 222

HON'BLE JUDGES, HIGH COURT OF UTTARAKHAND

Name	Office	Residence	Fax
<i>Hon'ble Mr. Justice Barin Ghosh, Chief Justice, Pant Sadan, Mallital, Nainital</i>	231691	231694	231691(O) 231694(R)
<i>Hon'ble Mr. Justice V.K. Bist, Cottage No. 2, C.D.O. Block, Mallital, Nainital</i>	232775	232774	--
<i>Hon'ble Mr. Justice Sudhanshu Dhulia, Mankapur Compound, Mallital, Nainital</i>	232511	235548	--
<i>Hon'ble Mr. Justice Alok Singh, Bungalow No. 3, Oak Park, Mallital, Nainital</i>	239171	237151	
<i>Hon'ble Mr. Justice S.K. Gupta, 1, Oak Park, Mallital, Nainital</i>	231695	231693	--
<i>Hon'ble Mr. Justice U.C. Dhyani, Bungalow No. 2, Oak Park, Mallital, Nainital</i>	233361	233362	--

JUDICIAL OFFICERS OF THE REGISTRY

Name	PBX-Ext.	Office	Residence
Mr. D.P.Gairola, H.J.S. Registrar General	400	232085 237721 (Fax)	231721 231721(Fax) Mob.9760455056, 9411108181
Mr. Narender Dutt, H.J.S. Registrar (Judicial-cum-Inspection)	401	233802	232239 Mob.9411107776
Mr. Kanwar Amninder Singh, H.J.S. Additional Registrar-I	402	232276	233803 Mob.9411108402
Mr. Bharat Bhushan Pandey, H.J.S. Additional Registrar-II	403	231690	233819 Mob.9411107769
JOINT REGISTRAR			
Mr. V.C. Barthwal	405	9411107532	232803
DEPUTY REGISTRARS			
Mr. M.C. Joshi, Deputy Registrar (Accounts)	406	--	232354

Mr. Ashok Joshi, <i>Deputy Registrar (Inspection)</i>	407	--	232296
Mr. S.S. Rautela, <i>Deputy Registrar (Judicial)</i>	409	--	9412086819
Mr. S.P. Sharma, <i>Deputy Registrar (Record Room)</i>	408	--	--
SECRETARIATE OF HON'BLE THE CHIEF JUSTICE			
Mr. J.P. Tangwan <i>P.P.S.</i>	200	231691 9412084862	--
Mr. P.S.Mandrawal <i>Joint P.P.S</i>	211		232714
Mr. Ajay Semwal <i>Chief Public Relation Officer</i>	410	9412084500	
Mr. Abdul Hameed <i>Public Relation Officer</i>	411	9411107534	
PRIVATE SECRETARIES/P.As			
Name	PBX-Ext.	Office	Residence
Mr. G.P. Dhyani <i>Head P.S./ P.S. to Registrar General</i>	212	232085	233071
Mr. N.C. Melkani, <i>P.S.</i>		--	9456776236
Mr. Gurpreet Singh, <i>P.S.</i>		--	9837966180 9837054290
Mr. L.S. Rawat, <i>P.S.</i>		--	9411107663
Mr. Himanshu Negi, <i>P.S.</i>		--	9837029472
Mr. N.R.S. Aswal, <i>P.S.</i>		--	9837033785
Mr. Mohit Kanojia, <i>P.S.</i>		--	9412983056
Mr. Rajeev Dang, <i>P.S.</i>		--	9837435444
Mr. Pravindra Singh Rathour, <i>P.S.</i>		--	9411107725
Mr. S. K. Sharma, <i>P.S.</i>		--	9411167384

Mr. Shiv Prasad Shukla, *P.S.* -- 9410544556

Ms. Sweta Belwal, *P.A.* -- 9837758856

Mr. J.K. Jain, *P.A.* -- 9411102006

Mr. Prabodh Kumar, *P.A.* -- 9997341289

Mr. Avneet Kumar Singh P.A.	--	9410176106
Ms. Arti Singh P.A.	--	9410321394
Ms. Rajni Gusain P.A.	-- --	9837886978
Parul Verma, P.A.		
Jitendra Mohan, P.A.		
Aparna Jaiswal, P.A.		
Naheed Parveen, P.A.		
Sanjay Kanojia, P.A.		
Munna Lal, P.A.		
Kaushal Kishore Sharma, P.A.		
Kuldeep Singh, P.A.		
Anand Singh Dhakariyal, P.A.		
Ms Mamta Rani, P.A.		

LIBRARY

Mr. Yogesh Pant, <i>Librarian</i>	506	231101	9412109549
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ASSISTANT REGISTRARS

Name	PBX-Ext.	Office	Residence
Mr. K.C. Suyal Admin. B	502	--	--
Mr. H.S. Jeena Record Room	613/614	--	23364
Mr. N.R. Arya Institution	600/602	--	9411198573
Mr. C.S. Adhikari Criminal	610/611	--	9410907183
Mr. R.C. Kandpal Admin- A-2	500	--	239290

Mr. V.S. Pant M.S./M.B.	604/605	--	--
Mr. S.C. Tiwari Admin- A	500	--	--
Mr. B.S. Khatai Nazarat	413	--	9411102526
Mr. R.S. Chauhan Accounts	503	--	238800 9410338666

SECTION OFFICERS			
<i>Mr. G.C. Pant Listing</i>	603	--	231231
<i>Mr. B.C. Tamta Cash</i>	504	--	9412086478
<i>Mr. H.C. Pandey Service Section</i>	608/609	--	9412087174
<i>Mr. N.C. Kimari Copying</i>	612	--	9412085388
<i>Mr. V. K. Srivastava Protocol</i>	412	231692	239263 9411107252
<i>Mr. Neeraj Sharma Appeal-I</i>	606		9412906537
<i>Mr. G.S. Nagarkoti Criminal</i>	610/611	--	9719234930
<i>Mr. Mirtunjay Singh Appeal-II</i>	607	--	9412086817
<i>Mr. M.S. Sirohi Institution</i>	600/602	--	9219868400
<i>Mr. Naubhar Singh Writ M.B.</i>	604	--	9411167391
<i>Mr. Ashok Kumar Accounts</i>	503	--	9411107357
<i>Mr. Jitander Kumar Stationery</i>	505	--	9412087708
<i>Mr. Anil Kumar Joshi Writ M.S.</i>	605	--	9412905976
BENCH SECRETARIES			
<i>Mr. V.C. Raturi Head B. S.</i>		--	233314
<i>Mr. P. S. Negi B.S.-I</i>		--	238920
<i>Mr. M.C. Upadhyaya B.S.-I</i>		--	9412040216
<i>Mr. T.S. Kherola B.S.-I</i>		--	9758432194
<i>Mr. C.P. Chaudhary B.S.-I</i>		--	231092
<i>Mr. M.M. Bijalwan B.S.-I</i>		--	9412986096
<i>Mr. S.S. Gusain B.S.-I</i>		--	9411167417
<i>Mr. R.R. Bhatt B.S.-I</i>		--	9411167393
<i>Mr. D.S. Bisht B.S.-I</i>		--	9411167369
<i>Mr. B.D.Pandey, B.S.-II</i>		--	--
<i>Mr. Pradeep Bandhawkar, B.S.-II</i>		--	--
MANAGEMENT SECTION			
<i>Mr. Naveen Ch. Bhatt Management Officer</i>	413	233826	9412905977

PROTOCOL SECTION			
Mr. Hussain Ahmed <i>Chief Protocol Officer</i>		--	09711119483
Mr. Jeetendra S. Pokhariya <i>Protocol Officer</i>	412	231692	233855 9412084861
HIGH COURT COMPUTER CENTRE			
Mr. Deep Nigam, <i>OIC-NIC</i>	507	236679	232898
Mr. Digvijay Pant, System Analyst	507	236679	
HIGH COURT DISPENSARY			
<i>Allopathic</i>	704		
<i>Homeopathic</i>	706		
<i>Ayurvedic</i>	705		
<i>Pharmacist</i>	704		
STATE BANK OF INDIA, HIGH COURT BRANCH, NAINITAL			
Mr. Himanshu, <i>Branch Manager</i>	701	233523	

HIGH COURT SECURITY			
Mr. R. C. Pant <i>Security Officer/Dy. S.P.</i>	800	--	9411594102
PWD SITE OFFICE			
<i>PWD Camp Office, High Court</i>	708	--	--
POST OFFICE, HIGH COURT BRANCH, NAINITAL			
<i>Post Office</i>	702		

ADVOCATE GENERAL/GOVERNMENT ADVOCATES			
<i>Name</i>	<i>Office</i>	<i>Residence</i>	<i>Fax</i>
Mr. U. K. Uniyal, <i>Advocate General</i>	232498 9412085488	235393	232499
Mr. K.S. Rautela, <i>Government Advocate</i>	233751	2366688 235254	
Mr. Subhash Upadhayay, <i>Chief Standing Counsel</i>	238582 9837423377	236348	235687

ADMINISTRATOR GENERAL/OFFICIAL TRUSTEE, UTTARAKHAND HIGH COURT CAMPUS, NAINITAL STD:05942			
Mr. D.P.Gairola, H.J.S. <i>Administrator General/Official Trustee Uttarakhand</i>	238146	233067	

SPECIAL COUNSELS OF THE HIGH COURT

Mr. Rajendra Dobhal, Senior Advocate	--	231812 232812 9837002131	--
Mr. Sharad Sharma, Senior Advocate	--	232384 9412084035	
Mr. Arvind Vashistha, Advocate	--	232110 231008 9412085110	--
Mr. D.S. Patni, Advocate	--	232444 9412037136	--
Mr. Sidharat Sah, Advocate	--	235280 9412084280	--
Mr. Shobit Saharia, Advocate	--	9837249350	--
Mr. Rakesh Thapliyal, Advocate	--	232192 9837048218	--
Mr. Pankaj Miglani, Advocate	--	240144 9412906817	--
Mr. Navneesh Negi, Advocate	--	9411743887	
Mr. Bhagwat Mehra, Advocate	--	9411198587	--

BAR COUNCIL OF UTTARAKHAND, NAINITAL

Mr. Hari Singh, Chairman		9412090391	
Mr. Vijay Singh, Secretary	233525	9412369960	

HIGH COURT BAR ASSOCIATION, NAINITAL

Mr. M.C. Pant, President	9720213497		--
Mr. Vijay Pal, Secretary	9897086215		--

ASSISTANT SOLICITOR GENERAL OF INDIA

Mr. V.B.S.Negi	9410941715		--
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SECTION 4(1)(b)(x)

The monthly remuneration received by each of the officers and employees of the High Court of Uttarakhand (At Nainital), including the system of compensation as provided in its regulations;

MONTHLY REMUNERATION RECEIVED BY HON'BLE THE CHIEF JUSTICE, HON'BLE JUDGES, OFFICERS AND OFFICIALS OF HIGH COURT ESTABLISHMENT, IN THE YEAR 2014.

(As on 01.04.2014)

Sl. No.	Name	Designation	Pay Scale/ Pay Band	Basic Pay	Grade Pay	Total Emoluments
1	Hon'ble Mr. Justice Barin Ghosh	Chief Justice	90000 (Fixed)	90000	0	195270
2	Hon'ble Mr. Justice B.S.Verma	Judge	80000 (Fixed)	80000	0	165689
3	Hon'ble Mr. Justice V.K.Bist	Judge	80000 (Fixed)	80000	0	164270
4	Hon'ble Mr. Justice Sudhanshu Dhulia	Judge	80000 (Fixed)	80000	0	188270
5	Hon'ble Mr. Justice Alok Singh	Judge	80000 (Fixed)	80000	0	164270
6	Hon'ble Mr. Justice S.K.Gupta	Judge	80000 (Fixed)	80000	0	164270
7	Hon'ble Mr. Justice U.C.Dhyani	Judge	80000 (Fixed)	80000	0	164270

8	Sri D.P.Gairola	Registrar General	70290-76450	74910	0	160248
9	Sri Narender Dutt	Registrar (Judicial)	51550-63070	57700	0	131948
10	Sri Kanwar Amninder Singh	Addl. Registrar	51550-63070	54010	0	108819
11	Sri Bharat Bhushan Pandey	Addl. Registrar	51550-63070	54010	0	108819
12	Sri Jai Prakash Tangwan	P.P.S.	37400-67000	54220	8900	122723
13	Sri Vinod Chandra Barthwal	Joint Registrar	37400-67000	54220	8900	123308
14	Sri Mohan Chandra Joshi	Deputy Registrar	15600-39100	30360	7600	75344
15	Sri Satya Prakash Sharma	Deputy Registrar	15600-39100	30360	7600	74584
16	Sri Krishan Chandra	Asstt. Registrar	15600-39100	23520	6600	59488
17	Sri Harsh Singh Jeena	Asstt. Registrar	15600-39100	23520	6600	59488
18	Sri Nandi Ram	Asstt. Registrar	15600-39100	23520	6600	64438
19	Sri Chandan Singh Adhikari	Asstt. Registrar	15600-39100	23520	6600	59728
20	Sri Ashok Joshi	Deputy Registrar	15600-39100	31980	7600	78322
21	Sri Prem Singh Mandrawal	Joint P.P.S.	15600-39100	30440	7600	75156
22	Sri Sohan Singh Rautela	Deputy Registrar	15600-39100	30360	7600	74584
23	Sri Vijay Chandra Raturi	Head B.S.	15600-39100	28810	7600	71639
24	Sri Pratap Singh Negi	B.S.-1	15600-39100	29100	7600	72850
25	Sri Mahesh Chandra Upadhyaya	B.S.-1	15600-39100	29100	7600	78550
26	Sri Ramesh Chandra Kandpal	Asstt. Registrar	15600-39100	23520	6600	59488
27	Sri Vidya Sagar Pant	Asstt. Registrar	15600-39100	23520	6600	59488
28	Sri Ajay Semwal	C.P.R.O.	15600-39100	26900	6600	70860
29	Sri Tej Singh Kharola	B.S.-1	15600-39100	28270	7600	76363
30	Sri Husain Ahmed	C.P.O.	15600-39100	26900	6600	70860
31	Sri Harish Chandra Pandey	Section Officer	15600-39100	19080	5400	49272
32	Surendra Singh Gusain	B.S.-1	15600-39100	18490	6600	49931
33	Naveen Chandra Kimari	Section Officer	15600-39100	18240	5400	47136
34	Sri Mahesh Prakash	Daftari	5200-20200	9210	2000	23329
35	Sri Shambhu Ram	Daftari	5200-20200	9100	2400	24050
36	Sri Bhuwan Chandra Pathak	Daftari	5200-20200	7720	2400	21438
37	Sri Tarawan Goswami	Driver	5200-20200	10160	2800	25844
38	Sri Naresh Singh Rawat	Daftari	5200-20200	7580	2400	21032
39	Sri Kunwar Ram	A.R.O.	9300-34800	13060	4600	35454
40	Sri Pradeep Kumar Arya	Daftari	5200-20200	7580	2400	20032
41	Sri Ram Milan Yadav	Jamadar	5200-20200	7580	2400	21032
42	Sri Virendra Kumar Sharma	Jamadar	5200-20200	7260	1900	18424
43	Sri Rajnarayan Kushwaha	R.O.	9300-34800	13900	4800	37290
44	Sri Pratap Ram	Jamadar	5200-20200	7580	2400	21162
45	Sri Shiv Lal Sharma	Jamadar	5200-20200	7580	2400	20032
46	Sri Krishna Kumar Yadav	A.R.O.	9300-34800	13060	4600	35454
47	Sri Nand Lal Sahu	Jamadar	5200-20200	7530	1900	19937
48	Sri Sant Ram Maurya	Peon	5200-20200	7390	1900	18801
49	Sri Ram Ajour	Jamadar	5200-20200	7530	1900	18937
50	Sri Jitendra Kumar Chaturvedi	Daftari	5200-20200	7530	1900	19937
51	Sri Jagdish rasad Nishad	Jamadar	5200-20200	7530	1900	19937
52	Sri Sahib Das Nishad	Jamadar	5200-20200	7530	1900	20117
53	Sri Sukh Dev Singh Rawat	Jamadar	5200-20200	7530	1900	19937
54	Sri Puran Chandra Mathpal	Peon	5200-20200	7390	1900	19801
55	Sri Subas Chandra	Jamadar	5200-20200	7530	1900	19937
56	Sri Kripal Singh Taragi	Driver	5200-20200	8870	2400	23323
57	Sri Pradeep Chandra Naugain	Driver	5200-20200	8870	2400	23323
58	Sri Bhim Nath Gusain	Driver	5200-20200	8870	2400	23513
59	Sri Hukum Singh Jagwan	Driver	5200-20200	8870	2400	23513
60	Sri Krishana Chandra	Driver	5200-20200	8860	2400	23494
61	Sri Pradeep Bandhavkar	B.S.-II	9300-34800	17190	4800	43781
62	Sri Atulya Mani Tripathi	Review Officer	15600-39100	16550	5400	43525
63	Sri Rajesh Kumar Srivastava	Review Officer	15600-39100	16550	5400	47575
64	Sri Anurag Katiyar	Review Officer	15600-39100	16550	5400	43525
65	Sri Vivek Agarwal	Review Officer	15600-39100	16550	5400	43525
66	Sri Sanjeev Rao Bhatt	Review Officer	15600-39100	16550	5400	47575
67	Sri Deb Singh Adhikari	Driver	5200-20200	10330	2800	26167
68	Sri Govind Ballabh Pandey	Review Officer	15600-39100	16530	5400	43907
69	Sri Navin Chandra Melkani	P.S.	15600-39100	29100	7600	72610
70	Sri Suresh Chandra Tiwari	Asstt. Registrar	15600-39100	23520	6600	64858

71	Sri Girish Chandra Pant	Section Officer	15600-39100	20600	6600	59640
72	Sri Vinay Kumar Srivastava	Section Officer	15600-39100	17660	5400	46454
73	Sri Chandra Prakash Chaudhari	B.S.-1	15600-39100	28270	7600	76593
74	Sri Bhupendra Singh Khati	Asstt. Registrar	15600-39100	23520	6600	64678
75	Sri Rajendra Singh Chauhan	Asstt. Registrar	15600-39100	23520	6600	59488
76	Sri Abdul Hamid	Section Officer	15600-39100	18950	6600	55955
77	Sri Indra Bhan	Review Officer	15600-39100	16530	5400	43487
78	Sri Dinesh Singh Bisht	B.S.-1	15600-39100	17850	6600	49135
79	Sri Roop Ram Bhatt	B.S.-1	15600-39100	17850	6600	48715
80	Sri Mritunjay Singh	Section Officer	15600-39100	17660	5400	46034
81	Sri Moolendra Singh Sirohi	Section Officer	15600-39100	17660	5400	46034
82	Sri Anil Kumar Joshi	Section Officer	15600-39100	17660	5400	46034
83	Sri Neeraj Sharma	Section Officer	15600-39100	17660	5400	46034
84	Sri Gopal Singh Nagarkoti	Section Officer	15600-39100	17660	5400	46034
85	Sri Naubhar Singh	Section Officer	15600-39100	17660	5400	46034
86	Sri Banshidhar Pandey	B.S.-II	9300-34800	17190	4800	47841
87	Sri Jetendra Kumar	Section Officer	15600-39100	17660	5400	46034
88	Sri Madan Mohan Bijalwan	B.S.-1	15600-39100	26390	7600	67041
89	Sri Ashok Kumar	Section Officer	15600-39100	17660	5400	46034
90	Smt. Smita Joshi	Review Officer	15600-39100	16530	5400	47537
91	Smt. Mamta Papney	Review Officer	15600-39100	16530	5400	43487
92	Sri Ajay Kumar Yadav	Peon	5200-20200	7370	1900	18633
93	Sri Chandra Shekhar Pandey	R.O.	9300-34800	13900	4800	40890
94	Sri Pankaj Bhatt	R.O.	9300-34800	13900	4800	40890
95	Sri Anil Singh Mehra	Peon	5200-20200	7370	1900	20058
96	Sri Bishan Lal Sah	Peon	5200-20200	7370	1900	18633
97	Sri Bahadur Singh Adhikari	A.R.O.	9300-34800	13060	4600	35584
98	Sri Pan Singh Rawat	Peon	5200-20200	7370	1900	18633
99	Sri Brijesh Naugain	R.O.	9300-34800	13900	4800	40890
100	Sri Kundan Singh	Peon	5200-20200	7370	1900	18633
101	Sri Devendra Singh	Driver	5200-20200	6820	1900	17328
102	Sri Bhupal Singh	Peon	5200-20200	7370	1900	18763
103	Sri Naveen Chandra Bhatt	R.O.	9300-34800	13900	4800	40890
104	Sri Pradeep Kumar-2	Peon	5200-20200	7370	1900	18633
105	Sri Dhananjay Pouranik	A.R.O.	9300-34800	13060	4600	35584
106	Sri Rakesh Singh Chauhan	Peon	5200-20200	7370	1900	19633
107	Sri Virendra Singh Adhikari	Peon	5200-20200	7370	1900	19633
108	Sri Hari Prasad Belwal	A.R.O.	9300-34800	13060	4600	35584
109	Sri Rajan Singh Bisht	A.R.O.	9300-34800	13060	4600	35454
110	Sri Prakash Joshi	R.O.	9300-34800	13900	4800	40890
111	Sri Gopal Singh Nagarkoti	A.R.O.	9300-34800	13060	4600	35454
112	Sri Ram Sudhar Verma	Review Officer	15600-39100	16530	5400	43947
113	Sri Deepak Kumar Bisht	Electrician	5200-20200	8540	2400	23496
114	Sri Hem Chandra Pant	Peon	5200-20200	7370	1900	20058
115	Sri Suresh Chandra Joshi	R.O.	9300-34800	13600	4800	36720
116	Sri Bhim Singh Jalal	Mali	5200-20200	7370	1900	18633
117	Sri Rajesh Kumar Arya	A.R.O.	9300-34800	13060	4600	35454
118	Sri Prem Prakash	Mali	5200-20200	6330	1800	16457
119	Sri Robin Kumar	Sweeper	5200-20200	7370	1900	19633
120	Sri Narendra Singh	Driver	5200-20200	8530	1900	21577
121	Sri Shiv Nath Goswami	Peon	5200-20200	7650	1900	20295
122	Sri Ganesh Prasad Dhyani	Head P.S.	15600-39100	29100	7600	77890
123	Sri Bipin Chandra Tamta	Section Officer	15600-39100	19890	6600	52791
124	Smt. Mamtesh	Review Officer	15600-39100	16540	5400	43506
125	Sri Jamboo Kumar Jain	P.A.	9300-34800	17210	4600	46829
126	Smt. Anju Sharma	Review Officer	15600-39100	16540	5400	43506
127	Sri Jeetendra Singh Pokharia	Protocol Officer	15600-39100	16540	5400	43506
128	Sri Bhuwan Chandra Pathak	Review Officer	15600-39100	16540	5400	43506
129	Sri Gurpreet Singh	P.S.	15600-39100	26390	7600	67041
130	Sri Mohit Kumar Kanojia	P.S.	15600-39100	25400	7600	65160
131	Sri Himanshu Negi	P.S.	15600-39100	25400	7600	65160
132	Sri Laxman Singh Rawat	P.S.	15600-39100	25400	7600	65160
133	Sri Niti Raj Singh Aswal	P.S.	15600-39100	25400	7600	65160

134	Sri Diwan Singh Jeena	A.R.O.	9300-34800	13060	4600	38904
135	Sri Rama Kant Sharma	A.R.O.	9300-34800	13600	4800	36920
136	Sri Nand Kunwar	Peon	5200-20200	7370	1900	18633
137	Sri Ganesh Chandra	A.R.O.	9300-34800	13060	4600	35454
138	Sri Govind Raj Arya	Peon	5200-20200	7370	1900	18633
139	Mohd. Tariq	Peon	5200-20200	7370	1900	20058
140	Sri Mukesh-I	Sweeper	5200-20200	7370	1900	21058
141	Sri Mukesh-II	Sweeper	5200-20200	7370	1900	19633
142	Sri Govind Ballabh	Driver	5200-20200	8530	1900	20767
143	Sri Mool Chand Sharma	Driver	5200-20200	8530	1900	21767
144	Sri Harish Singh	Peon	5200-20200	7370	1900	19633
145	Sri Vipin Chandra	Peon	5200-20200	7370	1900	19763
146	Sri Balbir Singh	A.R.O.	9300-34800	13060	4600	35454
147	Sri Bhagirath Tiwari	Peon	5200-20200	7370	1900	18813
148	Sri Shekhar Chandra Bhagat	Peon	5200-20200	7100	1800	19270
149	Sri Rajeev Dang	P.S.	15600-39100	25400	7600	70860
150	Sri Pravindra Singh Rathaur	P.S.	15600-39100	25400	7600	65160
151	Smt. Sweta Belwal	P.S.	15600-39100	17870	6600	48913
152	Sri Satyendra Kumar Sharma	P.S.	15600-39100	19150	6600	51185
153	Sri Shiv Prasad	P.S.	15600-39100	18400	6600	50420
154	Sri Subodh Kumar	Console Operator	5200-20200	11700	2800	31010
155	Sri Sanjay Kumar Batra	Console Operator	5200-20200	11700	2800	28910
156	Sri Man Singh	Console Operator	5200-20200	11700	2800	28910
157	Sri Rajnish Jindal	Console Operator	5200-20200	11700	2800	28910
158	Sri Prakash Chandra Pandey	Review Officer	9300-34800	16520	4800	45868
159	Sri Deepak Kumar Bhasin	Review Officer	9300-34800	16520	4800	42964
160	Sri Rajendra Singh Deopa	Review Officer	9300-34800	16520	4800	46328
161	Sri Kailash Chandra	Review Officer	9300-34800	16520	4800	42268
162	Sri Alok Tripathi	Review Officer	9300-34800	16520	4800	42268
163	Sri Bhuwan Chandra Arya	Review Officer	9300-34800	16520	4800	45868
164	Smt. Deepa Mathpal	Review Officer	15600-39100	16530	5400	43487
165	Sri Viswa Mohan Sati	Review Officer	15600-39100	16530	5400	47537
166	Sri Himanshu Bhatt	Review Officer	15600-39100	16530	5400	47537
167	Smt. Pritee Bajpai	Review Officer	15600-39100	16530	5400	43487
168	Smt. Sangeeta Tyagi	Review Officer	15600-34800	16530	5400	43487
169	Sri Vipin Chandra Joshi	Review Officer	15600-39100	16530	5400	47537
170	Sri Kundan Singh Dhaila	Review Officer	15600-39100	16530	5400	47537
171	Sri Ashutosh Bhatt	Review Officer	9300-34800	15900	4800	41090
172	Smt. Alpana Tripathi	Review Officer	9300-34800	15900	4800	41090
173	Sri Sanjay Sati	Review Officer	9300-34800	15900	4800	41090
174	Sri Sanjeev Kumar	Review Officer	9300-34800	15900	4800	41090
175	Sri Jitendra Singh Panwar	Review Officer	9300-34800	15900	4800	44690
176	Smt. Ekta Patiyal	Review Officer	9300-34800	15900	4800	41090
177	Sri Kailash Giri	Review Officer	9300-34800	15900	4800	44690
178	Smt. Ranjana Manoj Singh	Review Officer	9300-34800	13350	4800	39845
179	Sri Santosh Kumar Arya	Review Officer	9300-34800	13900	4800	40890
180	Sri Rajeev Kumar Tewari	Review Officer	15600-39100	16530	5400	47537
181	Sri Akhilesh Chandra Rai	A.R.O.	9300-34800	13060	4600	35454
182	Sudheesh Chandra	Driver	5200-20200	8530	1900	21767
183	Ganga Joshi	Peon	5200-20200	7100	1800	17830
184	Km. Sugata Dhaundiyaal	Review Officer	9300-34800	16520	4800	42268
185	Sri Anil Chandra	Review Officer	9300-34800	16520	4800	42268
186	Sri Dinesh Chandra Singh Sethwal	Review Officer	9300-34800	15900	4800	41090
187	Sri Diwan Singh Bisht	Review Officer	9300-34800	15900	4800	41090
188	Sri Girish Chandra	Peon	5200-20200	7100	1800	17920
189	Sri Lalit Chandra Joshi	Peon	5200-20200	7100	1800	19270
190	Sri Deepak Kumar	Peon	5200-20200	7100	1800	18050
191	Sri Surya Prakash Thapliyal	Peon	5200-20200	7100	1800	18920
192	Sri Mahendra Singh Bisht	Peon	5200-20200	7100	1800	18920
193	Sri Vikramaditya Patel	Peon	5200-20200	7100	1800	17920
194	Sri Kailash Chandra Pathak	Peon	5200-20200	7100	1800	20270
195	Sri Pratap Singh Adhikari	Peon	5200-20200	7100	1800	17920
196	Sri Puran Chandra Joshi	Plumber	5200-20200	7100	1800	19270

197	Sri Anil Kumar	Sweeper	5200-20200	7100	1800	18920
198	Sri Hayat Singh	Driver	5200-20200	8300	1900	21140
199	Sri Chandra Shekhat	Type Writer Mech.	5200-20200	8300	1900	20140
200	Sri Yogesh Pant	Librarian	15600-39100	25560	6600	68314
201	Sri Dinesh Ram	Mali	5200-20200	6840	1800	20068
202	Sri Ramesh Chandra Tewari	Peon	5200-20200	6840	1800	20068
203	Sri Gopal Datt Joshi	Peon	5200-20200	6840	1800	20198
204	Sri Shiv Singh Rautela	Peon	5200-20200	6840	1800	19068
205	Sri Pawan Singh Adhikari	Peon	5200-20200	6840	1800	19068
206	Sri Ashok Chandra Upadhyay	Peon	5200-20200	6840	1800	20068
207	Sri Anand Prakash	Peon	5200-20200	6840	1800	21418
208	Sri Harsh Mani Belwal	Peon	5200-20200	6840	1800	20068
209	Sri Prem Chand	Peon	5200-20200	6840	1800	19068
210	Sri Rajesh Kumar	Watchman	5200-20200	6840	1800	21418
211	Sri Lalit Goswami	Peon	5200-20200	6840	1800	20068
212	Sri Shamsher Singh Rana	Peon	5200-20200	6840	1800	20418
213	Sri Narendra Singh Negi	Watchman	5200-20200	6840	1800	19068
214	Sri Prakash Chandra Pathak	Peon	5200-20200	6840	1800	20068
215	Sri Laxman Nath Goswami	Driver	5200-20200	6820	1900	19985
216	Sri Prakash Lal	Watchman	5200-20200	6840	1800	20198
217	Sri Rajendra Singh Sammal	Peon	5200-20200	6840	1800	20068
218	Sri Anand Singh Rautela	Peon	5200-20200	6840	1800	20068
219	Sri Deepak Joshi	Peon	5200-20200	6840	1800	20418
220	Sri Inder Lal	Peon	5200-20200	6840	1800	20068
221	Sri Manoj Gond	Peon	5200-20200	6840	1800	20068
222	Sri Dwarika Prasad Sharma	Peon	5200-20200	6840	1800	20068
223	Sri Danish	Peon	5200-20200	6840	1800	20418
224	Sri Dalip Ram	Peon	5200-20200	6840	1800	19068
225	Sri Manoj Singh Negi	Peon	5200-20200	6840	1800	20068
226	Sri Ajay Kumar Bhatt	Peon	5200-20200	6840	1800	20198
227	Sri Naveen Chandra Joshi	Watchman	5200-20200	6840	1800	19068
228	Sri Pratap Singh Garia	Peon	5200-20200	6840	1800	20068
229	Sri Dan Singh Bargali	Peon	5200-20200	6840	1800	20068
230	Sri Rajesh Kumar	Peon	5200-20200	6840	1800	19068
231	Sri Mohd. Yunus	Painter	5200-20200	6840	1800	21418
232	Sri Girish Chandra Upreti	Peon	5200-20200	6840	1800	19178
233	Sri Umesh Chandra Pandey	Peon	5200-20200	6840	1800	20068
234	Sri Urba Datt	Peon	5200-20200	6840	1800	19068
235	Sri Bhupal Singh Negi	Peon	5200-20200	6840	1800	19068
236	Sri Dinesh Ram	Watchman	5200-20200	6840	1800	19068
237	Sri Deepak Gunwant	Driver	5200-20200	7640	1900	22124
238	Sri Girish Chandra Petshali	Driver	5200-20200	7640	1900	21699
239	Sri Chitra Bahadur Rana	Peon	5200-20200	6840	1800	20068
240	Sri Rajendra Prasad	Watchman	5200-20200	6840	1800	20068
241	Sri Prabodh Kumar	P.A.	9300-34800	16510	4600	43060
242	Sri Avneet Kumar Singh	P.A.	9300-34800	16510	4600	46060
243	Km. Arti	P.A.	9300-34800	15890	4600	44764
244	Smt. Rajini Gusain	P.A.	9300-34800	15890	4600	44764
245	Sri Digvijay Pant	System Analyst	15600-39100	18950	5400	56962
246	Sri Shailesh Bisht	Console-cum D.E.O.	5200-20200	10410	2800	31069
247	Sri Pranay Prakash Tewari	A.R.O.	9300-34800	13060	4600	42259
248	Sri Aditya Rathi	Console-cum D.E.O.	5200-20200	10410	2800	31069
249	Sri Pankaj Bhatt	Console-cum D.E.O.	5200-20200	10410	2800	31069
250	Sri Surendra Kumar	Console-cum D.E.O.	5200-20200	10410	2800	28969
251	Sri Kailash Chandra Bhatt	Console-cum D.E.O.	5200-20200	10410	2800	31069
252	Sri Jagat Pal Singh Aswal	Console-cum D.E.O.	5200-20200	10410	2800	31069
253	Sri Bishan Ram	Peon	5200-20200	6330	1800	17912
254	Sri Raghuvveer Singh Negi	Peon	5200-20200	6330	1800	18912
255	Sri Umesh Kumar	Peon	5200-20200	6330	1800	18912
256	Sri Dinesh Arya	Watchman	5200-20200	6330	1800	19262
257	Sri Gokal Singh	Peon	5200-20200	6330	1800	18912
258	Sri Shiv Kumar Sharma	Peon	5200-20200	6330	1800	17912
259	Sri Ravi Kumar	Peon	5200-20200	6330	1800	18912

260	Sri Manoj Kumar Sharma	Peon	5200-20200	6330	1800	17912
261	Sri Narendra Singh Phartiyal	Peon	5200-20200	6330	1800	18912
262	Sri Narendra Kumar	Peon	5200-20200	6330	1800	17912
263	Sri Rajesh Kumar Maurya	Farrash	5200-20200	6330	1800	18912
264	Sri Ashok Kumar Prajapati	Peon	5200-20200	6330	1800	18912
265	Sri Bahid Husain	Farrash	5200-20200	6330	1800	17912
266	Sri Bhupendra Singh	Peon	5200-20200	6330	1800	18912
267	Sri Vijay Singh Sajwan	Peon	5200-20200	6330	1800	18912
268	Sri Dhan Singh Thapa	Peon	5200-20200	6330	1800	18912
269	Sri Manoj Kumar	Peon	5200-20200	6330	1800	18912
270	Sri Om Prakash	Driver	5200-20200	7090	1900	20459
271	Sri Kamlesh Kumar	Peon	5200-20200	6330	1800	18042
272	Sri Deepak Tyagi	A.R.O.	9300-34800	13060	4600	42259
273	Sri Anoop Mehra	A.R.O.	9300-34800	13060	4600	42259
274	Km. Akvindra Kaur	A.R.O.	9300-34800	13060	4600	42259
275	Sri Piyush Kumar	A.R.O.	9300-34800	13060	4600	42259
276	Smt. Manju Lata	A.R.O.	9300-34800	13060	4600	42259
277	Sri Mahak Singh	A.R.O.	9300-34800	13060	4600	42259
278	Sri Jeetendra Shobraj	A.R.O.	9300-34800	13060	4600	42259
279	Sri Amit Chandra Binjola	A.R.O.	9300-34800	13060	4600	42259
280	Km. Archana Tiwari	A.R.O.	9300-34800	13060	4600	38809
281	Sri Himanshu Kumar	A.R.O.	9300-34800	13060	4600	42259
282	Sri Neeraj Kumar	A.R.O.	9300-34800	13060	4600	42259
283	Sri Sanjay Prakash	A.R.O.	9300-34800	13060	4600	42259
284	Sri Mahendra Singh	A.R.O.	9300-34800	13060	4600	38809
285	Smt. Ganga Brijwal	A.R.O.	9300-34800	13060	4600	42259
286	Sri Harish Lal Sah	A.R.O.	9300-34800	13060	4600	42259
287	Sri Amulya Bisht	A.R.O.	9300-34800	13060	4600	42259
288	Sri Dev Ashish Sah	A.R.O.	9300-34800	13060	4600	38809
289	Sri Ashish Kumar Gururani	A.R.O.	9300-34800	13060	4600	42259
290	Sri Bishan Lal Arya	A.R.O.	9300-34800	13060	4600	42259
291	Sri Manish Chandra	A.R.O.	9300-34800	13060	4600	42259
292	Smt. Bhawana Bhardwaj	A.R.O.	9300-34800	13060	4600	42259
293	Sri Brij Mohan Arya	A.R.O.	9300-34800	13060	4600	38904
294	Sri Deep Chandra Maulekhi	A.R.O.	9300-34800	13060	4600	42259
295	Km. Parul Verma	P.A.	9300-34800	14710	4600	45748
296	Km. Naheed Parveen	P.A.	9300-34800	14710	4600	45748
297	Sri Jitendra Mohan	P.A.	9300-34800	14710	4600	42298
298	Sri Arpan Jaiswal	P.A.	9300-34800	14710	4600	42298
299	Sri Sanjay Kanojia	P.A.	9300-34800	14710	4600	45748
300	Sri Devendra Singh	Peon	5200-20200	7100	1800	20611
301	Sri Dinesh Chandra Arya	Carpainter	5200-20200	7100	1800	19611
302	Sri Munna Lal	P.A.	9300-34800	14140	4600	44557
303	Sri Kaushal Kishor Sharma	P.A.	9300-34800	14140	4600	44977
304	Sri Anand Singh Dhakriyal	P.A.	9300-34800	14140	4600	44557
305	Smt. Mamta Rani	P.A.	9300-34800	14140	4600	44557
306	Sri Ran Rath	Peon	5200-20200	5630	1800	17449
307	Sri Yogesh Kumar Sharma	Peon	5200-20200	5630	1800	17449
308	Sri Chandra Shekhar	Peon	5200-20200	5630	1800	18799
309	Sri Balwant Singh Rawat	Peon	5200-20200	5630	1800	17799
310	Sri Chandan Kumar Mahaldar	Peon	5200-20200	5630	1800	17799
311	Sri Vinod Singh	Peon	5200-20200	5630	1800	16449
312	Sri Prakash Chandra Joshi	Peon	5200-20200	5630	1800	17449
313	Sri Krishna Chandra	Peon	5200-20200	5630	1800	17449
314	Sri Gopal Joshi	Peon	5200-20200	5630	1800	17799
315	Sri Amitava Sanyal	Peon	5200-20200	5630	1800	16449
316	Sri Meer Alam	Peon	5200-20200	5730	1800	21045
317	Sri Ved Pal	Peon	5200-20200	6200	1800	22206

Dated:- April 2014.

Place:- Nainital

SECTION 4(1)(b)(xi)

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made;

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-03-District & Sessions Judge for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	34000000	32000000	2000000
2	02-Wages	1500000	1240000	260000
3	03-D.A.	37400000	35200000	2200000
4	04-T.A.	1800000	1320000	480000
5	05-T.T.A.	4000000	0	4000000
6	06-O.A.	37400000	35100000	2300000
7	07-Honoraria	0	0	0
8	08-Office Expenses	6500000	4700000	1800000
9	09-Electricity Charges	8000000	5800000	2200000
10	10-Water Tax	600000	470000	130000
11	11-Purchase of stationery & printing of forms	1800000	1320000	480000
12	12-Office Furniture & Equipment	2000000	0	2000000
13	13-Telephone Charges	2800000	1700000	1100000
14	14-Purchase of Staff Car	3000000	0	3000000
15	15-Maintenance of staff car & pruchase of fuel	6500000	5775000	725000
16	16-Payment for Professional & Special Services	3500000	2580000	920000
17	17-Rent & Taxes	4000000	1080000	2920000
18	22-Sumptuary Allowance	200000	125000	75000
19	25-Minor Construction Works	2000000	38000	1962000
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	5500000	3780000	1720000
22	29-Maintenance	4000000	0	4000000
23	42-Other Expenses	0	0	0
24	44-Training Expenses	0	0	0
25	45-L.T.C.	800000	0	800000
26	46-Purchase of Computer Hardware/Software	700000	410000	290000
27	47-Maint. of Comp. & purchase of stationery	1000000	750000	250000
	Total	811600000	738188000	73412000

Place: Nainital

Dated: April ..., 2014.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-108-Criminal Court-03-Regular Establishment for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	50000000	44650000	5350000
2	02-Wages	0	0	0
3	03-D.A.	55000000	49115000	5885000
4	04-T.A.	350000	160000	190000
5	05-T.T.A.	600000	0	600000
6	06-O.A.	5500000	4465000	1035000
7	07-Honoraria	0	0	0
8	08-Office Expenses	300000	170000	130000

9	09-Electricity Charges	200000	69000	131000
10	10-Water Tax	20000	6000	14000
11	11-Purchase of stationery & printing of forms	250000	170000	80000
12	12-Office Furniture & Equipment	150000	0	150000
13	13-Telephone Charges	400000	340000	60000
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	1800000	850000	950000
16	16-Payment for Professional & Special Services	300000	130000	170000
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	10000	0	10000
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	700000	340000	360000
22	29-Maintenance	40000	0	40000
23	42-Other Expenses	0	0	0
24	44-Training Expenses	0	0	0
25	45-L.T.C.	100000	0	100000
26	46-Purchase of Computer Hardware/Software	100000	0	100000
27	47-Maint. of Comp. & purchase of stationery	100000	51000	49000
Total		115920000	100516000	15404000

Place: Nainital

Dated: April ..., 2014.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-04-Family Court for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	17000000	13320000	3680000
2	02-Wages	75000	45000	30000
3	03-D.A.	18700000	14652000	4048000
4	04-T.A.	250000	185000	65000
5	05-T.T.A.	350000	0	350000
6	06-O.A.	1870000	1332000	538000
7	07-Honoraria	0	0	0
8	08-Office Expenses	350000	200000	150000
9	09-Electricity Charges	200000	60000	140000
10	10-Water Tax	50000	20000	30000
11	11-Purchase of stationery & printing of forms	120000	100000	20000
12	12-Office Furniture & Equipment	150000	0	150000
13	13-Telephone Charges	160000	125000	35000
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	500000	350000	150000
16	16-Payment for Professional & Special Services	600000	550000	50000
17	17-Rent & Taxes	50000	20000	30000
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	50000	0	50000
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	200000	50000	150000
22	29-Maintenance	80000	0	80000
23	42-Other Expenses	0	0	0
24	44-Training Expenses	0	0	0
25	45-L.T.C.	150000	0	150000
26	46-Purchase of Computer Hardware/Software	100000	0	100000
27	47-Maint. of Comp. & purchase of stationery	50000	40000	10000
Total		41055000	31049000	10006000

Place: Nainital

Dated: April ..., 2014.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-06-Court of Railway Magistrate for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	2000000	1600000	400000
2	02-Wages	0	0	0
3	03-D.A.	2200000	1760000	440000
4	04-T.A.	10000	5000	5000
5	05-T.T.A.	50000	0	50000
6	06-O.A.	220000	160000	60000
7	07-Honoraria	0	0	0
8	08-Office Expenses	60000	30000	30000
9	09-Electricity Charges	10000	5000	5000
10	10-Water Tax	5000	5000	0
11	11-Purchase of stationery & printing of forms	40000	20000	20000
12	12-Office Furniture & Equipment	30000	0	30000
13	13-Telephone Charges	15000	8000	7000
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & pruchase of fuel	80000	30000	50000
16	16-Payment for Professional & Special Services	0	0	0
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	50000	30000	20000
22	29-Maintenance	0	0	0
23	42-Other Expenses	0	0	0
24	44-Training Expenses	0	0	0
25	45-L.T.C.	25000	0	25000
26	46-Purchase of Computer Hardware/Software	60000	0	60000
27	47-Maint. of Comp. & pruchase of stationery	55000	30000	25000
Total		4910000	3683000	1227000

Place: Nainital

Dated: April ..., 2014.

Total budget sanctioned by the Government for whole financial year under grant no. 04, head of account 2014-Administration of Justice-102-High Court-03-High Court for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	01-Pay	108050000		
2	02-Wages	6200000		
3	03-D.A.	118855000		
4	04-T.A.	1350000		
5	05-T.T.A.	1000000		
6	06-O.A.	11886000		
7	07-Honoraria	100000		
8	08-Office Expenses	7000000		
9	09-Electricity Charges	4500000		
10	10-Water Tax	800000		

11	11-Purchase of stationery & printing of forms	1600000		
12	12-Office Furniture & Equipment	2000000		
13	13-Telephone Charges	1600000		
14	14-Purchase of Staff Car	3000000		
15	15-Maintenance of staff car & purchase of fuel	4500000		
16	16-Payment for Professional & Special Services	2000000		
17	17-Rent & Taxes	100000		
18	22-Sumptuary Allowance	400000		
19	25-Minor Construction Works	3000000		
20	26-Machines & Furnishing/Equipment & Plant	1500000		
21	27-Medical Reimbursement	3000000		
22	29-Maintenance	6500000		
23	42-Other Expenses	0		
24	44-Training Expenses	150000		
25	45-L.T.C.	3500000		
26	46-Purchase of Computer Hardware/Software	3000000		
27	47-Maint. of Comp. & purchase of stationery	1500000		
Total		297091000		

Place: Nainital

Dated: April ..., 2014.

Total budget sanctioned by the Government for current financial year under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-00-05-for the compensation for Judicial Buildings for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	42-Other Expenses	0		
Total		0		

Place: Nainital

Dated: April ..., 2014.

Total budget sanctioned/released by the Government for current financial year under grant no. 04, head of account 2014-Administration of Justice-800-Other Expenses-00-01-Centrally Planned/Centrally Sponsored Scheme, on the recommendation of 13th Finance Commission for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	03&130a foRr vk; kx dh l lrfir ds de ea i kr%dkyhu , oa l ka dkyhu U; k; ky; 42&vU; 0; ;	0		
2	08&130a foRr vk; kx dh l lrfir ds de ea fojkl r Hkouka dk vuj {k.k 29&vuj {k.k	0		
3	11&130a foRr vk; kx dh l lrfir ds de ea U; k; ky; i xU/kd 42&vU; 0; ;	0		
Total		0		

Place: Nainital

Dated: April ..., 2014.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-03-District & Sessions Judge for the financial year 2013-2014

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	321518000	271474431	50043569
2	02-Wages	5900000	4414915	1485085
3	03-D.A.	290001000	222686535	67314465
4	04-T.A.	2300000	1971765	328235
5	05-T.T.A.	4000000	1562029	2437971
6	06-O.A.	44001000	33869017	10131983
7	07-Honoraria	0	0	0
8	08-Office Expenses	8500000	7585171	914829
9	09-Electricity Charges	9200000	6676632	2523368
10	10-Water Tax	600000	436111	163889
11	11-Purchase of stationery & printing of forms	2300000	1998670	301330
12	12-Office Furniture & Equipment	5000000	3384592	1615408
13	13-Telephone Charges	4300000	2781415	1518585
14	14-Purchase of Staff Car	4683000	4584031	98969
15	15-Maintenance of staff car & pruchase of fuel	7200000	6828267	371733
16	16-Payment for Professional & Special Services	4000000	2663948	1336052
17	17-Rent & Taxes	4000000	1119547	2880453
18	22-Sumptuary Allowance	200000	118028	81972
19	25-Minor Construction Works	2000000	1742600	257400
20	26-Machines & Furnishing/Equipment & Plant	17500000	11099987	6400013
21	27-Medical Reimbursement	6000000	4169118	1830882
22	29-Maintenance	5000000	4448438	551562
23	42-Other Expenses	650000	334414	315586
24	44-Training Expenses	0	0	0
25	45-L.T.C.	800000	98014	701986
26	46-Purchase of Computer Hardware/Software	1200000	1044645	155355
27	47-Maint. of Comp. & pruchase of stationery	1500000	1178511	321489
Total		752353000	598270831	154082169

Place: Nainital

Dated: April ..., 2014.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-108-Criminal Court-03-Regular Establishment for the financial year 2013-2014

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	51000000	43775474	7224526
2	02-Wages	0	0	0
3	03-D.A.	43000000	37276585	5723415
4	04-T.A.	500000	260889	239111
5	05-T.T.A.	700000	212602	487398
6	06-O.A.	6500000	5972240	527760
7	07-Honoraria	0	0	0
8	08-Office Expenses	300000	186257	113743
9	09-Electricity Charges	200000	27348	172652
10	10-Water Tax	20000	4846	15154
11	11-Purchase of stationery & printing of forms	250000	226728	23272
12	12-Office Furniture & Equipment	150000	0	150000
13	13-Telephone Charges	750000	319008	430992
14	14-Purchase of Staff Car	3200000	3059930	140070
15	15-Maintenance of staff car & pruchase of fuel	1800000	1368349	431651

16	16-Payment for Professional & Special Services	300000	128411	171589
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	10000	0	10000
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	700000	294308	405692
22	29-Maintenance	40000	0	40000
23	42-Other Expenses	200000	120950	79050
24	44-Training Expenses	0	0	0
25	45-L.T.C.	100000	15202	84798
26	46-Purchase of Computer Hardware/Software	100000	0	100000
27	47-Maint. of Comp. & purchase of stationery	300000	213706	86294
Total		110120000	93462833	16657167

Place: Nainital

Dated: April ..., 2014.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-04-Family Court for the financial year 2013-2014

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	17001000	13193442	3807558
2	02-Wages	76000	40210	35790
3	03-D.A.	16001000	10315498	5685502
4	04-T.A.	650000	390442	259558
5	05-T.T.A.	350000	226757	123243
6	06-O.A.	2160000	1632135	527865
7	07-Honoraria	0	0	0
8	08-Office Expenses	700000	382446	317554
9	09-Electricity Charges	200000	28059	171941
10	10-Water Tax	50000	13141	36859
11	11-Purchase of stationery & printing of forms	120000	104418	15582
12	12-Office Furniture & Equipment	600000	485611	114389
13	13-Telephone Charges	600000	200061	399939
14	14-Purchase of Staff Car	751000	683118	67882
15	15-Maintenance of staff car & purchase of fuel	900000	756921	143079
16	16-Payment for Professional & Special Services	1000000	845806	154194
17	17-Rent & Taxes	50000	9620	40380
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	50000	0	50000
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	500000	131860	368140
22	29-Maintenance	80000	0	80000
23	42-Other Expenses	60000	0	60000
24	44-Training Expenses	0	0	0
25	45-L.T.C.	150000	0	150000
26	46-Purchase of Computer Hardware/Software	100000	14800	85200
27	47-Maint. of Comp. & purchase of stationery	270000	63827	206173
Total		42419000	29518172	12900828

Place: Nainital

Dated: April ..., 2014.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-06-Court of Railway Magistrate for the financial year 2013-2014

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	2100000	1513060	586940
2	02-Wages	0	0	0
3	03-D.A.	1700000	1256389	443611
4	04-T.A.	10000	3976	6024
5	05-T.T.A.	50000	0	50000
6	06-O.A.	290000	213955	76045
7	07-Honoraria	0	0	0
8	08-Office Expenses	65000	64980	20
9	09-Electricity Charges	10000	0	10000
10	10-Water Tax	5000	0	5000
11	11-Purchase of stationery & printing of forms	30000	29989	11
12	12-Office Furniture & Equipment	25000	25000	0
13	13-Telephone Charges	15000	6734	8266
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & pruchase of fuel	80000	18696	61304
16	16-Payment for Professional & Special Services	0	0	0
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	50000	0	50000
22	29-Maintenance	0	0	0
23	42-Other Expenses	10000	1772	8228
24	44-Training Expenses	0	0	0
25	45-L.T.C.	25000	0	25000
26	46-Purchase of Computer Hardware/Software	60000	0	60000
27	47-Maint. of Comp. & pruchase of stationery	50000	49925	75
	Total	4575000	3184476	1390524

Place: Nainital

Dated: April ..., 2014.

**Total budget sanctioned by the Government for whole financial year
under grant no. 04, head of account 2014-Administration of Justice-102-High Court-
03-High Court for the financial year 2013-2014**

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	93800000	77865307	15934693
2	02-Wages	10500000	9247353	1252647
3	03-D.A.	86000000	63870005	22129995
4	04-T.A.	1500000	1424759	75241
5	05-T.T.A.	1000000	75992	924008
6	06-O.A.	18000000	11976475	6023525
7	07-Honoraria	100000	0	100000
8	08-Office Expenses	7000000	6999655	345
9	09-Electricity Charges	4500000	2245987	2254013
10	10-Water Tax	800000	402738	397262
11	11-Purchase of stationery & printing of forms	1600000	1597892	2108
12	12-Office Furniture & Equipment	2000000	1809793	190207
13	13-Telephone Charges	1600000	1256098	343902
14	14-Purchase of Staff Car	3000000	2863869	136131
15	15-Maintenance of staff car & pruchase of fuel	4500000	3421983	1078017
16	16-Payment for Professional & Special Services	2000000	293400	1706600
17	17-Rent & Taxes	100000	0	100000
18	22-Sumptuary Allowance	400000	0	400000

19	25-Minor Construction Works	3000000	3000000	0
20	26-Machines & Furnishing/Equipment & Plant	1500000	1486000	14000
21	27-Medical Reimbursement	3000000	2399810	600190
22	29-Maintenance	6500000	6500000	0
23	42-Other Expenses	1000000	992500	7500
24	44-Training Expenses	150000	0	150000
25	45-L.T.C.	4400000	4271057	128943
26	46-Purchase of Computer Hardware/Software	3000000	1477400	1522600
27	47-Maint. of Comp. & purchase of stationery	1500000	1381813	118187
Total		262450000	206859886	55590114

Place: Nainital

Dated: April ..., 2014.

**Total budget sanctioned by the Government for current financial year
under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-
00-05-for the compensation for Judicial Buildings for the financial year 2013-2014**

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	42-Other Expenses	1600000	0	1600000
Total		1600000	0	1600000

Place: Nainital

Dated: April ..., 2014.

**Total budget sanctioned/released by the Government for current financial year
under grant no. 04, head of account 2014-Administration of Justice-800-Other Expenses-00-
01-Centrally Planned/Centrally Sponsored Scheme, on the recommendation
of 13th Finance Commission for the financial year 2013-2014**

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	03&130a foRr vk; kx dh l l r f r ds d e e a i k r % d k y h u , o a l k a d k y h u U; k; k y; 42&vU; 0; ;	68800000	0	68800000
2	08&130a foRr vk; kx dh l l r f r ds d e e a f o j k l r H k o u k a d k v u j { k . k 29&v u j { k . k	15400000	15400000	0
3	11&130a foRr vk; kx dh l l r f r ds d e e a U; k; k y; i x l U / k d 42&vU; 0; ;	14140000	0	14140000
Total		98340000	15400000	82940000

Place: Nainital

Dated: April ..., 2014.

SECTION 4(1)(b)(xii)

The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes;

There are no subsidy programmes in the High Court of Uttarakhand at Nainital.

SECTION 4(1)(b)(xiii)

Particulars of recipients of concessions, permits or authorizations granted by it;

Not applicable in the High Court of Uttarakhand.

SECTION 4(1)(b)(xiv)

Details in respect of the information, available to or held by it, reduced in electronic form;

Judgments, Cause lists and information of Hon'ble Judges and High Court accessible worldwide for litigant public at website : www.highcourtofuttarakhand.gov.in

SECTION 4(1)(b)(xv)

The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use;

(1) The litigant public can visit the website of the High Court at www.highcourtofuttarakhand.gov.in

(2) The litigant public can know the status of their case through I.V.R.S. (Interactive Voice Response System) using telephone by dialling telephone number (05942)-233501.

(3) A touch screen information KIOSK has been set up at the High Court by whom the litigant public may know the status of their cases.

(4) An enquiry Counter has been set up at the High Court by whom the litigant public may know the status of their cases.

(5) Apart from it, the litigant public may also enquire status of their cases by moving application at the High Court of Uttarakhand alongwith requisite fee.

SECTION 4(1)(b)(xvi)

The names, designations and other particulars of the Public Information Officers;

Sri Narender Dutt, Appellate Authority under Section 19(1) of the Right to Information Act, 2005, Registrar (Judicial) High Court of Uttarakhand At Nainital Tel. No.: 05942-233802 (Office); 05942-232239 (Residence) Cell No.: +919411107776

Sri V. C. Barthwal, State Public Information Officer under Section 5(1) of the Right to Information Act, 2005 Joint Registrar High Court of Uttarakhand At Nainital Tel. No.: 05942-235388 Ext. No.: 405 (Office); 05942-232803 (Residence) Cell No.: +919411107532.

SECTION 4(1)(b)(xvii)

Such other information as may be prescribed; and thereafter update these publications every year;

NIL.

Pendency of Cases of the High Court as on 31-03-2014

	Civil	Criminal	Total
Main Cases	15842	5663	21505
Misc. Applications	22138	1762	23900

District wise pendency of cases of the state judiciary as on 31-03-2014

Sl. No.	Name of District	Criminal Cases	Civil Cases	Total
1	Almora	1152	603	1755
2	Bageshwar	395	125	520
3	Chamoli	876	389	1265
4	Champawat	1214	179	1393
5	Dehradun	56948	11669	68617
6	Haridwar	30718	8021	38739
7	Nainital	8105	2682	10787
8	Pauri Garhwal	2390	1004	3394
9	Pithoragarh	747	366	1113
10	Rudraprayag	333	122	455
11	Tehri Garhwal	1011	358	1369
12	U.S. Nagar	22491	4666	27157
13	Uttarkashi	859	318	1177
	Total	127239	30502	157741

Total pendency of Criminal & Civil Cases in State Judiciary as on 31-03-2014:- 1,57,741.